

28
29

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	For hearing	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Revathi	Petitioner	Revathi
2.	Veena Kamath (VEENA KAMATH) 9845316855	Respondent	Veena Kamath

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed memo along with annexures. Counsel for Respondent filed an application. Registry to verify and put up. List it on 01.02.2018.

Member (T)

Member (J)